

**FEBRUARY , 2023**

**SCHEDULE-II**

**[See Rule 3(2)]**

**Form 1**

**List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	Ex.P-34/23	Cholamandalam Investment & Finance Company Ltd – Vs- Ramakrishna Dhall and another	B.P Sarangi	9938644099	<a href="mailto:bikrantp@gmail.com">bikrantp@gmail.com</a>	31.01.203	31.01.2023
			Ex.P-35/23	Cholamandalam Investment & Finance Company Ltd – Vs- Chinmaya Kumar Pradhan and others	B.P Sarangi	9938644099	<a href="mailto:bikrantp@gmail.com">bikrantp@gmail.com</a>	31.01.203	31.01.2023
			Ex.P-36/23	Mercedes Benz Financial Services India Pvt Ltd –Vs- Harihar Mallick	S. Mohanty	9437196360	<a href="mailto:Satya_mohanty1973@yahoo.com">Satya_mohanty1973@yahoo.com</a>	31.01.203	31.01.2023

			CS(III)-6/23	State Bank of India –Vs- M/s. Bharat Traders and another	S.R Sahoo	9861590653	<a href="mailto:Susamasahoo789@gmail.com">Susamasahoo789@gmail.com</a>	04.02.2023	04.02.2023
			CS(III)-07/23	State Bank of India –Vs- M/s. Choudwar Steel Funiture and another	S.R Sahoo	9861590653	<a href="mailto:Susamasahoo789@gmail.com">Susamasahoo789@gmail.com</a>	04.02.2023	04.02.2023
			CS(III)-08/23	State Bank of India –Vs- M/s. Mahaveer Body Builders and another	S.R Sahoo	9861590653	<a href="mailto:Susamasahoo789@gmail.com">Susamasahoo789@gmail.com</a>	04.02.2023	04.02.2023
			CS(III)-09/23	State Bank of India –Vs- M/s. Jyoti Electricals and another	S.R Sahoo	9861590653	<a href="mailto:Susamasahoo789@gmail.com">Susamasahoo789@gmail.com</a>	04.02.2023	04.02.2023
			CS(III)-10/23	State Bank of India –Vs- M/s. Ruchi Distributors and another	S.R Sahoo	9861590653	<a href="mailto:Susamasahoo789@gmail.com">Susamasahoo789@gmail.com</a>	04.02.2023	04.02.2023
			Ex.P-37/23	M/s. Shriram City Union Finance Limited –Vs- Shakti Prasad Das and others	Md. Riaz	9861211080	<a href="mailto:Mdriazp978@gmail.com">Mdriazp978@gmail.com</a>	06.02.2023	06.02.2023
			Ex.P-38/23	M/s. Shriram City Union Finance Limited –Vs- Swarna Prava Devi and others	Md. Riaz	9861211080	<a href="mailto:Mdriazp978@gmail.com">Mdriazp978@gmail.com</a>	06.02.2023	06.02.2023
			ARBP-01/23	Rail India Technical & Economic Services Ltd and others –Vs- Prabhat Ku. Mishra	A.K Sahoo	8596921943	<a href="mailto:Amitsahoo561@gmail.com">Amitsahoo561@gmail.com</a>	06.02.2023	06.02.2023
			ARBP-02/23	Rail India Technical & Economic Services Ltd (RITES) and	A.K Sahoo	8596921943	<a href="mailto:Amitsahoo561@gmail.com">Amitsahoo561@gmail.com</a>	06.02.2023	06.02.2023

			others –Vs- Prabhat Kumar Mishra					
		Ex.P-41/23	Mannapuram Finance Ltd – Vs- Indrajit Swain and others	S.P Mohanty	9437196360	<a href="mailto:Satya_mohanty1973@yahoo.com">Satya_mohanty1973@yahoo.com</a>	10.02.2023	10.02.2023
		Ex.P-42/23	Mannapuram Finance Ltd – Vs- Sk. Tanver Ahamd and another	S.P Mohanty	9437196360	<a href="mailto:Satya_mohanty1973@yahoo.com">Satya_mohanty1973@yahoo.com</a>	10.02.2023	10.02.2023
		CS(III)-11/23	State Bank of India –Vs- Ms Niteesha Traders	S. Sahoo	9861590653	<a href="mailto:Susamasahoo789@gmail.com">Susamasahoo789@gmail.com</a>	20.02.2023	20.02.2023
		CS(III)-12/23	State Bank of India –Vs- Maa Kali Communication and another	S. Sahoo	9861590653	<a href="mailto:Susamasahoo789@gmail.com">Susamasahoo789@gmail.com</a>	20.02.2023	20.02.2023
		CS(III)-13/23	State of India – Vs- AchhyutaUdyan and another	S. Sahoo	9861590653	<a href="mailto:Susamasahoo789@gmail.com">Susamasahoo789@gmail.com</a>	24.02.2023	24.02.2023
		Ex.P-46/23	Mercedes Benz Financial services India Pvt Ltd –Vs- AUK Enterprises and another	S. Mohanty	9437196360	<a href="mailto:Satya_mohanty1973@yahoo.co.in">Satya_mohanty1973@yahoo.co.in</a>	25.02.2023	25.02.2023
		Ex.P-47/23	Cholamandalam Investment and Finance Company Ltd – Vs- Debendra Sharma and another	S. Mohanty	9437196360	<a href="mailto:Satya_mohanty1973@yahoo.co.in">Satya_mohanty1973@yahoo.co.in</a>	25.02.2023	25.02.2023
		Ex.P-48/23	Cholamandalam Investment and Finance Company Ltd – Vs- Gyanaranajan Pattnayak and another	S. Mohanty	9437196360	<a href="mailto:Satya_mohanty1973@yahoo.co.in">Satya_mohanty1973@yahoo.co.in</a>	25.02.2023	25.02.2023



**Form 2****List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Nil	Nil	Nil	Nil	Nil
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	Nil	Nil	Nil	Nil	Nil
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 27/ 2022	ICICI Bank vs. Satyaban Kanhara & Ors.	Sri S.N. Panda	18.11.2022	15.02.2023
			CS 19/ 2022	ICICI Bank Vs. Laxmidhar Jani & Ors.	Sri S.N. Panda	17.11.2022	24.02.2023
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	Nil	Nil	Nil	Nil	Nil

**Form 3****List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn no. 3461/2022	M/S Bajaj Finance Ltd. vrs Izac Lenka and others	Sri R K Nanda associates	15.12.22	22.02.23
			Exn. No. 3460/2022	M/S Bajaj Finance Ltd. vrs Battery Centre	Sri R.K Nanda and associates	15.12.22	22.02.23

			Exn No. 3457/2022	M/S Bajaj Finance Ltd. Vrs Kamala Sales and another	Sri Duryodhan Mohapatra and associates	14.12.22	27.02.23
			Exn. No- 3459/2022	M/S Bajaj Finance Ltd. Vrs IT Distributors and another	Sri R.K Nanda and associates	15.12.22	22.02.23
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	-	-	-	-	-
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 07/2022	ICICI Bank vs. Debarchana Kanhar	S.N. Panda	-	03.02.2023
			CS 32/2022	IREL vs. ATLAS Transformer India Ltd.	S.N. Samanta ray	-	03.02.2023
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	-	-	-	-	-

**Form 4**

**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	-	-	-	-
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	-	-	-	-
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	-	-	-	-
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	-	-	-	-

**Form 5**

**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S No- 879/2021	The Commissioner – Cum-Secretary to Governor of Odisha Vrs. Natioanl Small Indutsries Cor.Ltd.	Sri Jayanta Kumar Mishra vrs Adv. S.R Pattanaik	07.04.21	09.02.23
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(iii) 150/2021	IDBI Bank Ltd. vs M/s Mahaveer Agencies & others	R. Sahu vs. None	23.04.2021	02.02.2023
			CS(iii) 73/2021	Punjab & Sind Bank vs. Smt. Sabita Senapati & others	A.K. Das vs. S.K. Pattnaik & associates	25.01.2021	04.02.2023
			CS(iii) 90/2021	Bank of India vs. Mr. Jitendra Ku. Rout	L. Dash vs. None	11.02.2021	04.02.2023
			CS(iii) 425/2020	State Bank of India vs. M/s. Nilachala Furniture Store & another	S.K. Mohanty vs. D. Nayak & associates	11.09.2020	07.02.2023
			CS(iii) 45/2022	Union Bank of India vs. M/s. Niladri Traders & others	N.K. Mohapatra vs. None	26.04.2022	08.02.2023
			CS(iii) 386/2020	Union Bank of India (E.Andhra Bank) vs. M/s. Swasti Medicines & another	B.C. Panda vs. D.N. Subudhi & associates	02.09.2020	08.02.2023
			CS(iii) 62/2022	State Bank of India vs. M/s. Bhawani Plastics & another	S.Sarangi vs. None	18.05.2022	15.02.2023
			CS(iii) 39/2022	State Bank of India vs. Rajesh Ku. Routray & another	S.K. Mohanty vs. J. Pal & associates	13.04.2022	15.02.2023
			CS(iii) 110/2021	Union Bank of India vs. M.S. Lokanath Book Store & others	N.K. Mohapatra vs. A.K. Moharana & associates	09.03.2021	16.02.2023
			CS(iii) 135/2022	ICICI Bank vs. Debasis Sahu	B.B. Mishra vs. None	17.08.2022	17.02.2023
			CS(iii) 137/2022	ICICI Bank vs. Suresh Biswal & another	B.B. Mishra vs. None	17.08.2022	17.02.2023
			CS(iii) 02/2020	SBI vs. M/s. Sri Sai Book Store & another	S.Sarangi vs. None	10.01.2020	23.02.2023

			CS(iii) 45/2020	SBI vs. Sai Mahavir Timber Depot & others	S.Sarangi vs. None	24.01.2020	23.02.2023
			CS(iii) 337/2016	UCO Bank, Angul vs. Chhakhadi Sahu & another	A.K. Pattnaik vs. None	31.10.2016	24.02.2023
			CS(iii) 368/2016	UCO Bank, Angul vs. Litu Sahu & another	A.K. Pattnaik vs. None	03.11.2016	24.02.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 17/2022	Harikrushna Mahanty vs. Maa Bhandar Gharani Educational & Charitable Trust & 4 others	S.N. Pattnaik vs. Uma Mahapatra	19.10.2022	24.02.2023
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	-	-	-	-	-

**Form 6**

**Contested commercial cases disposed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn. No.6 of 2007	M/S Soosree Plastic Industries Ltd.Vrs the New India Assurance Company	Sri M.R Mohanty vrs Sri Prabir Pattnaik	27.07.2007	Nil	04.02.23	5690 days	Disposed of with fully satisfaction	-	-	-
			ARBP No-45 of 2022	M/S Hote Suraj Palace Vrs M/S Planet Hospitality Services	Sri Jagannath Das and Aassocites vrs Sri H.N Routray and associates	05.08.22	Nil	03.02.23	210 days	Dropped on contest	-	-	-



			ARBP No-18 of 2022	M/S Planet Hospitality Services vrs M/s Hote Suraj Palace	Sri H.N Routray and associates vrs Sri Jagannath Das and associates	23.05.22	Nil	03.02.23	270 days	Dropped on contest	-	-	-
			C.S No. 763 of 2019	Canara Bank vrs M/s Omm Sai Ram Agency and others	S.M Ali and associates vrs Ramesh ch. Behera and assocites	29.04.2019	Nil	04.02.23	1400 days	Decreed on contest against the defendants	-	-	-
			ARBP No-4 of 2019	M/s ERA Infra Eng.Ltd.V rs NALCO	Sri B. Pattnaik and associates vrs Pami Rath and associates	21.01.2019	Nil	15.02.23	1484 days	Allowed on contest against the O.P	-	-	-
			ARBP No-5 of 2019	M/s ERA Infra Eng.Ltd.V rs NALCO	Sri B. Pattnaik and associates vrs Pami Rath and associates	21.01.2019	Nil	16.02.23	1485 days	Allowed on contest against the O.P	-	-	-
			ARBP No-6 of 2019	M/s ERA Infra Eng.Ltd.V rs NALCO	Sri B. Pattnaik and associates vrs Pami Rath and associates	21.01.2019	Nil	17.02.23	1486 days	Allowed on contest against the O.P	-	-	-
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	ARBP 85/ 2011	Gadadhar Samal Vs. Magma Fin Corp Lrd. & Others	B.H. Mohanty & Associates vs. B.B. Mishra & associates	20.04.2011	Nil	15.02. 2023	4250 days	Contested	-	-	-
			ARBP 145/ 2011	Hindustan Copper Ltd. Vs. Micro & Small Enterprise	G. Mukharji & associates vs. G.P.	10.08.2011	Nil	28.02. 2023	4213 days	Contested	-	-	-

				s Facilitatio n Council & others, Cuttack									
			ARBP 59/ 2014	Siva Metal Industries vs. Hindustan Copper	P.C. Mishra & associates vs. G. Mukharji & associates	22.03.2014	Nil	28.02. 2023	3256 days	Contested	-	-	-
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 303/ 2019	State Bank of India vs. Asish Pradhan & another	Simanchala Panda vs. Maguni Charan Palei	01.10.2019	NA	21.02. 2023	3 years 4 months	Contested	-	-	u/o 7 rule 1(2) CPC
			IA 05/ 2022	HUDCO vs. Trinath Jena	Namita Panda vs. S.N. Pattnaik	13.12.2022	NA	20.02. 2023	2 months 7 days	Contested	-	-	u/o 38 Rule 1 & 5 CPC
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	CS 243/2 015	Chitaranj an Panigrahi vrs State of Odisha and Ors	S.N Padhi  Sailesh Kumar Nayak	15.5.15	Nil	21.2.23	21.2.23	Contested	-	-	-
			CS 57/ 2018	Canara Bank Vrs Girish Ku Sahu and another	Asish Ku. Pattnaik  A.K Hota	8.3.18	Nil	24.2.23	24.2.23	Contested	-	-	-

**Form 7**  
**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending (on the 1 <sup>st</sup> day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4675	Instituted-193 <u>Received on transfer-2</u> Total-195	130	4740	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1365	Instituted-33 <u>Received on transfer-08</u> Total-41	89	1317	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	135	Instituted -02 <u>Received on transfer-03</u> Total-05	23	117	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	300	Instituted-05	17	288	
<b>TOTAL</b>			<b>6475</b>	<b>246</b>	<b>259</b>	<b>6462</b>	